

27) 13.12.1996. M.P. No. 834/96

None for the applicant.

Shri S.C. Dhawan for
the Respondents.

Respondents have filed
M.P. No. 834/96 for taking the
reply on record.

M.P. No. 834/96 is
allowed.

Reply of the respondents
may be taken on record.

M.P. No. 834/96
stands disposed of.

(P.P. Srivastava)
MCA

(B.S. Hegde)
M/J

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Order/Judgement despatched
to Applicant
on 31/12/96
31/12/96

Per Tribunal

Date: 26/2/97

As per the provision
of the Act, the Tribunal
has considered the matter
and has decided the same
accordingly.

Dy. Registrar

Per Tribunal

Date: 30/4/97

Applicant has been
Advocate / Mr. Sharma
Council. For want of time
The matter adjourned to 19/8/97
for final hearing

Dy. Registrar